

02.07.2002

Hon'ble Mr. C.S. Chidha  
Hon'ble Mr. A.K. Bhatnagar

...  
...

AM  
JM

Case taken up in the revised list. None for the applicant. Shri G.R. Gupta holding brief of Shri R.C. Joshi, Standing Counsel for the Government has been informed today that the respondents may take necessary action to file counter affidavit within 4 weeks. Applicant shall have two weeks thereafter to file rejoinder. List on 21.8.2002.

JM

AM

psp.

(2)

(5)

CA 46/95

At 21.08.02

Hon. Mr. Justice R.R.K. Trivedi, U.C.  
Hon. Maj. Gen. K.K. Srivastava, AM

Case <sup>has been</sup> called in reversed list.  
None is present for the applicant.  
Sri G. R. Gupta, counsel for the  
respondents is present. CA is  
dismissed in default. No costs.

  
AM

  
U.C.